

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 18-07-2018
Time: 12 Noon

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 123 of 2017(SZ)	Krithika Gokulnath SNN Raj Serenity Apartments Elanahalli Bangalore Vs Registrar, Anna University, Guindy, Chennai and 8 others	M/s.KNS Law Chambers Counsel for Applicant M/s. Latha for R1 M/s. Rita Chandrasekar for R3 M/s. Jayalakshmi for R4 M/s. Su .Srinivasan for R6 & R7 M/s.E.Manoharan for R8 M/s. A. Sathyabama for R9	R2,R5 Called Absent For Reply of R6 to R8
2	Application No.225 of 2017(SZ)	B.Pratap Reddy, Ranga Reddy District, Hyderabad and 4 others Vs The State of Telangana, Rep.,by its Principal Secretary to Municipal Administration, Government of Telangana, Secretariat building, Hyderabad and 4 others	M/s. Velagapudi Srinivas Sasibhusan Counsel for Applicant M/s. H.Yasmeen Ali for R3 & R4 M/s. T.Sai Krishnan for R5	R1,R2 Called Absent For Reply of R3,R4,R5
3	Application No.275 of 2017 (SZ)	R.Kalistas Thoothur Post, Kanyakumari District Vs The State of Tamil Nadu, Rep.,by the Secretary, Department of Environment and Forests, Chennai and 6 others	M/s. C.K.M.Appaji Counsel for Applicant M/s.E.Manoharan for R1,R3,R6 M/s. H.Yasmeen Ali for R2,R5	MoA of R7 R4 Called Absent For Reply of R1 to R3, R5,R6

4	Application No.277 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 11 others	M/s. K.Mageshwaran Counsel for Applicant M/s. M.R.Gokul Krishnan for R1 M/s. Jeyalakshmi for R4 M/s. Yasmeen Ali for R5 M/s. Arjun Suresh for R10	MoA of R3,R7,R8 For Reply of R1,R5,R10
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For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar